

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:359
ANSWERED ON:09.08.2012
LAND ACQUISITION BY ONGC
Rao Shri Nama Nageswara

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of land acquired by the Oil and Natural Gas Corporation (ONGC) in various parts of the country particularly in Andhra Pradesh during the last three years, location-wise;
- (b) the amount of compensation paid to the land losers by ONGC in this regard; and
- (c) the criteria/procedure adopted by ONGC for determining the amount of compensation being paid to the land losers?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. Singh)

(a) and (b): State-wise details of land acquired by the Oil and Natural Gas Corporation Limited(ONGC) during the last three years are given below:

Sl.No. Name of the State Areas in acre Compensation paid
(Rs. in Lakhs)

1. Assam	188.61	2246.53
2. West Bengal	13.35	152.71
3. Tripura	144.46	475.30
4. Gujrat	1085.10	12009.96
5. Tamilnadu	254.74	1398.00
6. Andhra Pradesh	386.24	1023.00

Total 2072.50 17305.50

(c): The compensation amount is paid by ONGC to the land losers as fixed by Revenue authority of the concerned State.